

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
 AT HYDERABAD

O.A.No.1241/99

Dt. Of Decision : 27-08-99

M.Srinivasa Rao

.. Applicant.

Vs

1. The Director General,
 Bureau of Police Research &
 Development, Block No.11,
 3/4th Floor, CGO Complex,
 Lodhi Road, New Delhi.
2. The Director,
 Central Forensic Science Laboratory,
 Ramanthapur, Hyderabad-500 013. .. Respondents.

Counsel for the applicant : Mr.G.Vidya Sagar

Counsel for the respondents : Mr.M.C.Jacob, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

ORDER

ORAL ORDER (PER HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.))

Heard Mr.G.Vidya Sagar, learned counsel for the applicant and Mr.M.C.Jacob, learned counsel for the respondents.

2. The applicant claims that he is to be promoted to the post of UDC under the respondents' organization as there is a vacancy and he is eligible for consideration. But in the seniority list we see that there are 14 people above him. Hence the contention that he is senior-most person is not borne by the seniority list. However, the applicant has submitted a representation dated 17-05-99 (Annexure-V at Page-17 to the OA) addressed to R-1. R-1 should dispose of the same in accordance with law.

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3. The OA is disposed of at the admission stage itself. No costs.

~~D.S. JAYARAMESHWAR~~
MEMBER(JUDL.)

~~27.8.99~~

Dated : The 27th August, 1999.
(Dictated in the Open Court)


(R. RANGARAJAN)
MEMBER(ADMN.)

SPR


SPR

1ST AND II NO COURT

COPY TO :-

1. HDHOJ
2. HRAN M (A)
3. HBSJP M (J)
4. D.R. (A)
5. SPARE ✓
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR
VICE-CHAIRMAN

THE HON'BLE MR. R. RANGARAJAN :
MEMBER (ADMN.) ✓

THE HON'BLE MR. B.S. JAI PARAMESWAR :
MEMBER (JUDL)

* * *
DATE OF ORDER: 27/8/99

MA/RA/CP.NO.

IN

CA. NO. 1241/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

CP CLOSED

RA CLOSED

CA CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

(b) (i) (a)

of w office